

RAJYA SABHA

Monday, the 24ⁿ March, 2025/3 Chaitra, 1946 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

REGARDING CLARIFICATION ON A STATEMENT ALLEGEDLY MADE BY A LEADER

MR. CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*...

Parliamentary Affairs Minister, what is this about?

THE MINISTER OF PARLIAMENTARY AFFAIRS; AND THE MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU): Hon. Chairman, Sir, ...*(Interruptions)*... Sir, it is not our intention to disrupt Zero Hour. Why I am standing here is because of an extremely important and sensitive matter which has come to our notice. The Members of Parliament from the NDA met me and raised this very important issue.

MR. CHAIRMAN: What is the issue?

SHRI KIREN RIJIJU: Sir, one of the senior leaders of the Congress Party, a very responsible Congress leader, who is holding a constitutional post, has made a statement that they are going to change the Constitution of India to provide reservation to Muslim community. ...*(Interruptions)*... We cannot take this statement lightly. If it was a statement made by any ordinary person, we can understand, and we can reply outside. But the statement has come from a person who is holding a constitutional position. He has stated in a very clear term that Congress Party will provide reservation to Muslim community and for that, they will change the Constitution of India.

MR. CHAIRMAN: Reservation for what?

SHRI KIREN RIJIJU: It is an extremely serious matter. It is a matter which we cannot tolerate. This is an assault on the Constitution of India, the Constitution provided by Dr. B.R. Ambedkar. ...*(Interruptions)*... These people are talking about the Constitution. They are carrying the photograph of Babasaheb Ambedkar, but their people officially make statement to change the Constitution of India. I want the

Congress Party President, who is sitting here in the House, to make it very specifically clear as to what the Congress Party's position on this is. How and in what manner do they want to change the Constitution of India to provide reservation to Muslim community?...*(Interruptions)*... I want a clear-cut reply and the position of the Congress Party from the President of the Congress Party who is also the Leader of the Opposition in the Rajya Sabha.

MR. CHAIRMAN: Hon. Minister, reservation in what?

SHRI KIREN RIJJU: Sir, my request is that the Congress Party President, who is the Leader of the Opposition in the Rajya Sabha, should make the position clear and tell this august House as well as the people of India why Congress Party wants to change the Constitution of India to provide reservation to the Muslim community.

MR. CHAIRMAN: Leader of the House ...*(Interruptions)*...

सभा के नेता (श्री जगत प्रकाश नड्डा) : माननीय सभापति जी, ...*(व्यवधान)*...

MR. CHAIRMAN: What is the issue? We can raise it according to rules. ...*(Interruptions)*... The House is governed by rules. What is the issue?

श्री जगत प्रकाश नड्डा : सर, मैं बता रहा हूँ। ...*(व्यवधान)*... माननीय सभापति जी, बहुत दुख के साथ कहना पड़ रहा है कि कांग्रेस पार्टी ...*(व्यवधान)*... आप बैठ जाइए। ...*(व्यवधान)*... माननीय सभापति जी, बहुत दुख के साथ कहना पड़ रहा है कि जिस तरीके से कांग्रेस पार्टी संविधान की बहुत रक्षक बनती है ...*(व्यवधान)*...

श्री जयराम रमेश (कर्नाटक): किसने कहा? ...*(व्यवधान)*...

श्री जगत प्रकाश नड्डा : संविधान के बारे में जिस तरीके से उन्होंने उसकी धज्जियां उड़ाने का प्रयास किया है। ...*(व्यवधान)*... संविधान में डा. बाबा साहेब अम्बेडकर ने स्पष्ट लिखा है और कहा है कि रिजर्वेशन धर्म के आधार पर नहीं होगा। ...*(व्यवधान)*... Reservation will not be given on the basis of religion. This is the accepted principle of the Constitution of India. ...*(Interruptions)*... लेकिन साउथ में कांग्रेस की एक सरकार द्वारा कॉन्ट्रैक्ट में 4 परसेंट रिजर्वेशन का बिल पारित किया जाता है। ...*(व्यवधान)*... I will authenticate it.

MR. CHAIRMAN: Leader of the House, the statement to which reference has been made by the hon. Parliamentary Affairs Minister that a constitutional functionary, holding position in a political party, has made a statement that there will be

reservation in contracts for Muslim community, that statement be authenticated and laid on the Table of the House during the course of the day.

SHRI JAGAT PRAKASH NADDA: Yes, Sir. I will authenticate that. The Karnataka Government has passed a Bill granting four per cent of reservation to minorities in public contracts. ...(*Interruptions*)... इसके साथ-साथ जो वहाँ के डिप्टी चीफ मिनिस्टर हैं, जिनके बारे में ...(**व्यवधान**)... रिजिजु जी ने reference दिया है, डिप्टी चीफ मिनिस्टर ने हाउस में स्टेटमेंट दिया है कि जरूरत पड़ेगी, तो हम संविधान को भी बदलेंगे। ...(**व्यवधान**)... This is a very serious matter. ...(*Interruptions*)... ये लोग बड़े संविधान के रक्षक बनते हैं और ये लोग संविधान की रक्षा करने की बात सारे देश को बताते हैं, ढोल पीटते हैं, लेकिन ये संविधान की धज्जियाँ उड़ाते हैं, इसके लिए हम इनका विरोध करते हैं।

MR. CHAIRMAN: But what do you want?

SHRI JAGAT PRAKASH NADDA: I want that such laws and rules should be withdrawn and discussion should take place. ...(*Interruptions*)... And the Congress Party President and Leader of the Opposition should answer this question. ...(*Interruptions*)...

MR. CHAIRMAN: Leader of the Opposition. ...(*Interruptions*)...

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे) : धन्यवाद, सर, आपने मुझे समय दिया और इसका उत्तर देने का मौका दिया। ...(**व्यवधान**)... मैं यही कहूँगा कि कौन से वे आदमी हैं, जिनके बारे में कहा गया कि वे देश का संविधान बदलने वाले हैं? ...(**व्यवधान**)... देश का संविधान, जो डा. बाबा साहेब अम्बेडकर ने बनाया, वह कोई बदल नहीं सकता। ...(**व्यवधान**)... रिजर्वेशन भी कोई खत्म नहीं कर सकता। ...(**व्यवधान**)... आज उसकी रक्षा के लिए ...(**व्यवधान**)... उसकी रक्षा के लिए कन्याकुमारी से कश्मीर तक हमने पूरी 'भारत जोड़ो यात्रा' की। ...(**व्यवधान**)...

MR. CHAIRMAN: He says it. What do you have to say?

श्री मल्लिकार्जुन खरगे : ये 'भारत तोड़ो' करने वाले लोग हैं। ...(**व्यवधान**)... ये सब रिजर्वेशन की धज्जियाँ उड़ाने वाले लोग हैं। ...(**व्यवधान**)... और इनको कोई अधिकार नहीं है ...(**व्यवधान**)... अगर कोई मेरी पार्टी का भी ...(**व्यवधान**)...

MR. CHAIRMAN: Only what the Parliamentary Affairs Minister says will go on record. Go ahead. ...(*Interruptions*)...

श्री किरेन रिजिजु: ऑनरेबल चेयरमैन सर, मैं रिकॉर्ड पर कहना चाहता हूँ, ...(**व्यवधान**)... उन्हीं

की कांग्रेस पार्टी के सेकंड, डिप्टी चीफ मिनिस्टर और उनके स्टेट के कांग्रेस प्रेसिडेंट ने officially कहा है और आपके कहने पर मैं इसको authenticate भी कर सकता हूँ। ...**(व्यवधान)**... यह मुस्लिम लीग की पॉलिसी ...**(व्यवधान)**... 28 अगस्त, 1947 को मुस्लिम लीग जब रिजर्वेशन पॉलिसी को संविधान सभा में लेकर आई थी, तब सरदार पटेल ने reject किया था। ...**(व्यवधान)**... आज कांग्रेस फिर मुस्लिम रिजर्वेशन की बात उठा कर बाबा साहेब के संविधान की इज्जत को मिट्टी में मिलाने का काम कर रही है। ...**(व्यवधान)**... हम इसका खंडन करना चाहते हैं। ...**(व्यवधान)**... अगर हिम्मत है, तो आप डिप्टी चीफ मिनिस्टर का इस्तीफा आज ही माँगिए। ...**(व्यवधान)**...

MR. CHAIRMAN: Yes, the Leader of the Opposition. ...*(Interruptions)*... Only what the Leader of the Opposition says will go on record. ...*(Interruptions)*...

श्री मल्लिकार्जुन खरगे : सर, हमने यह कहा कि भारत देश के संविधान को बचाने वाले हम लोग हैं, और आप लोग ...**(व्यवधान)**... और इस संविधान को हमने बनाया, हम इसकी रक्षा करेंगे। ...**(व्यवधान)**...

MR. CHAIRMAN: The House stands adjourned to meet at 2 p.m. today. ...*(Interruptions)*...

The House then adjourned at eight minutes past eleven of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Papers to be laid on the Table. ...*(Interruptions)*... Please. ...*(Interruptions)*... अभी कोई भी बात रिकॉर्ड पर नहीं जाएगी। ...**(व्यवधान)**... Papers to be laid on the Table, Dr. L. Murugan. ...*(Interruptions)*...

Report (2023-24) of NSC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Rao Inderjit Singh, I lay on the Table, a copy each (in English and Hindi) of the following papers: -